

GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS

LOK SABHA
UNSTARRED QUESTION NO.1237
TO BE ANSWERED ON 25.07.2018

RELATIONSHIP WITH NEIGHBOURING COUNTRIES

1237. SHRI BADRUDDIN AJMAL:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) the details of the efforts made by the Government to improve its relation with the neighbouring countries; and
- (b) the details of exchange programmes undertaken and agreements signed with the neighbouring countries during the last three years, areas, country and year-wise?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS
[GEN. (DR) V. K. SINGH (RETD)]

(a) In accordance with the high priority accorded by the Government to relations with our neighbouring countries, several steps have been taken to strengthen and improve relations. These include initiatives for continued high-level political engagement, improving connectivity and people-to-people contacts, addressing developmental challenges, creating shared prosperity and security, and building greater trust and confidence. Details of these efforts are placed at Annexure-I.

(b) Details are placed at Annexure-II.

Annexure-I

S. No.	Country	(a) Details of efforts made to improve the relationship
1.	Afghanistan	<p>The India-Afghanistan strategic partnership has seen further consolidation in recent years, with expansion in the multifaceted cooperation in all areas, including political, defence, security, trade and investment, connectivity, development partnership, social & cultural issues, education and capacity building. This has been facilitated by several high level visits and exchanges since 2015, including two visits to Afghanistan by Prime Minister of India, four visits to India by President of Afghanistan, H.E. Dr. Mohammad Ashraf Ghani; three official visits to India by Chief Executive of Afghanistan H.E. Dr. Abdullah Abdullah.</p> <p>India has successfully completed large scale development projects such as the Afghan Parliament building in Kabul, Afghan-India Friendship Dam in Herat, restoration of Stora palace in Kabul, participation of Afghanistan in South Asia Satellite, etc. Over the last year, air-freight corridor between India and Afghanistan was established, first phase of Chabahar port in Iran which connects Afghanistan to India was operationalised, wheat supplies of 1,70,000 tonnes to Afghanistan via Chabahar port in Iran were undertaken; and the 'New Development Partnership' which aims to utilize India's next generation development assistance to Afghanistan has been launched.</p> <p>India has also expanded its support in human resources development and capacity building. In addition to highly successfully training and scholarship programmes, India has also started a new scholarship scheme for the next of kin of the martyrs of Afghan security forces and new tailor made courses for Afghan government officials.</p> <p>Success of India's bilateral relationship with Afghanistan can be gauged by the description of India by Afghan leadership as the preferred development partner. India continues to enjoy high level of public confidence and support in Afghanistan. During this time, India's constructive and positive role in Afghanistan also garnered wide appreciation from the international community.</p>
2.	Bangladesh	<p>India and Bangladesh enjoy close and multi-faceted relations. Since June 2014, India's robust partnership with Bangladesh has been further strengthened. Significant initiatives to advance bilateral ties include:</p> <p>Intensification of High-level exchanges: Prime Minister Shri Narendra Modi visited Bangladesh in June 2015 and Prime Minister of Bangladesh visited India in April 2017. These visits have significantly advanced our mutual understanding and bilateral cooperation in areas such as economy, transit and connectivity, infrastructure, shipping, rail, road, nuclear energy, power, oil and gas, capacity building, solar energy, telecommunications, space, cyber security and blue economy.</p> <p>Visit of External Affairs Minister to Dhaka in October 2017 for the Joint Consultative Commission has given further impetus to our engagement with Bangladesh.</p> <p>Land Boundary Agreement: Exchange of Instrument of Ratification of the 1974 Land Boundary Agreement and its Protocol of 2011 and Exchange of Letters on the Modalities for their implementation during the visit of our Prime Minister to Bangladesh resulted in the settlement of the long outstanding land boundary between the two countries. Economic cooperation and connectivity: The EPC Contract for the 2x 660 MW Maitree Super Thermal Power Plant at Rampal, Bagherhat was awarded in July 2016 to operationalize the Joint Venture project between NTPC India and Bangladesh Power Development Board. Work on the project has commenced. India has been exporting 600 MW of electricity to Bangladesh to meet its energy demands. An additional 60 MW of electricity is being exported from Tripura to Bangladesh since April 2017. Petronet LNG Limited, India and Petrobangla, Bangladesh signed an MoU in December 2016 for installation of LNG terminal at Kutubdia by Petronet. ONGC commenced exploration activities under two Production Sharing Contracts signed between Petrobangla of Bangladesh and the Consortium of ONGC Videsh Ltd and Oil India in two shallow off-shore blocks in Bangladesh in 2016.</p> <p>To enhance connectivity and boost bilateral trade, the Phulbari-Banglabandha Immigration Check Post and Petrapole Integrated Check Post were inaugurated in 2016. A rail link is being implemented between Agartala in India and Akhaura in Bangladesh. Development cooperation: Bangladesh is the largest recipient</p>

		<p>of India's Line of Credit (LoC) with a total of US\$ 8 billion committed for its infrastructure development.</p> <p>During the visit of Prime Minister Shri Narendra Modi to Dhaka, Government of India extended Line of Credit of US\$ 2 billion to Bangladesh while another Line of Credit of US \$ 4.5 billion was committed to Bangladesh during the visit of Prime Minister of Bangladesh to India in April 2017. Some of the major projects under implementation or those that have been identified for implementation under the Line of Credit include Bhairab and Titas Rail Bridges, construction of Khulna-Mongla Port Rail Line, supply of locomotives and passenger coaches, procurement of buses and dredgers, and other projects in Information and Communication Technology, Shipping, Health and Technical Education Sectors, Ports and Airports. Fifteen Small Development Projects were inaugurated in October 2017 in Bangladesh in the areas of health, sanitation and education.</p> <p>People-to-people ties: To strengthen cultural ties between the people of India and Bangladesh, India has sought to facilitate easier cross border mobility of people from the two sides. The Kolkata-Dhaka-Agartala and the Guwahati-Shillong-Dhaka bus services links were inaugurated in June 2015 while the Kolkata-Khulna-Dhaka bus service commenced since April 2017. The new Bandhan Express between Kolkata and Khulna, end-to-end immigration and customs services for the existing Maitree Express (Kolkata to Dhaka) at the International Rail Passenger Terminus at Kolkata and two rail bridges –Bhairabh and Titas were inaugurated in November 2017.</p>
3.	Bhutan	<p>India and Bhutan share unique and historical ties of friendship and cooperation characterized by deep mutual trust and understanding. Since June 2014, bilateral ties have witnessed sustained progress in diverse areas of cooperation such as trade and transit, economic and development partnership, hydropower development, border management & security, water resources, education, culture & capacity building. Significant initiatives taken to advance bilateral ties include:</p> <p>High-level exchanges: Prime Minister Shri Narendra Modi chose Bhutan as his first foreign destination in June 2014. This was followed by the visit of Hon'ble Rashtrapati in November 2014. His Majesty the King of Bhutan visited India in November 2017. Prime Minister of Bhutan Lyonchhen Tshering Tobgay recently visited India from 5-7 July, 2018 and had earlier paid visits to India in the last three years. Such intensive bilateral exchanges have imparted fresh momentum to the multi-faceted bilateral relationship.</p> <p>Development cooperation: For the 11th Five Year Plan (2013-2018) of Bhutan, Government of India extended development assistance of Rs. 5000 crore to Bhutan. This included Rs. 2800 crore Project-Tied Assistance, Rs. 850 crore Programme grant and Rs. 850 crore towards Small Developmental Projects. The projects implemented under India's developmental assistance programme have benefitted the people of Bhutan and generated goodwill for India.</p> <p>Economic Cooperation: Hydropower cooperation with Bhutan forms the core of bilateral economic cooperation. Three GOI-assisted hydro-electric power projects namely, 1200 MW Punatsangchhu-I, 1020 MW Punatsangchhu-II and 720 MW Mangdechhu Projects under inter-governmental mode and Kholongchhu Project (600 MW) under joint venture framework, are under various stages of implementation. The India-Bhutan Trade and Transit Agreement, renewed in November 2016, came into force w.e.f. 29 July 2017, to further enhance trade and investment through additional trade facilitation measures.</p> <p>Capacity building and people to people ties: Since 2014, the Government of India has expanded its scholarship programme for students from Bhutan to pursue higher studies in India. GOI has also expanded its technical training programmes to officials from Bhutan in several fields.</p>
4.	China	<p>During the visit of President of the People's Republic of China Mr. Xi Jinping to India in September 2014, the two sides forged a Closer Developmental Partnership, which was further consolidated during the visits of Prime Minister Shri Narendra Modi to China in May 2015 and April 2018.</p> <p>In our multifaceted engagement with China, in areas where we have commonality of views, engagement has expanded and upgraded in recent years. Issues where there are differences are being handled through dialogue to seek a fair, reasonable and mutually acceptable solution based on mutual respect and sensitivity to each other's interests, concerns and aspirations.</p> <p>Accordingly, both sides have been working towards utilizing their bilateral dialogue mechanisms to promote mutually beneficial cooperation in a wide range of areas. Both sides agree that progress in bilateral relations should be guided by the consensus reached between their leaders that at a time of global uncertainty,</p>

		India-China relations are a factor of stability and that the two countries must not allow their differences to become disputes.
5.	Maldives	<p>India's relationship with Maldives is long-standing and time-tested, and based on support for stability, political pluralism and development.</p> <p>As a close neighbour, India has continued its engagement with Maldives encouraging democratic institution building and rule of law in the country to meet the aspirations of its citizens. The relationship has been strengthened during the period through exchange of high-level visits, defence and security cooperation, institution and capacity building, assistance in health and education sectors and cooperation across a wide spectrum of mutually beneficial areas.</p> <p>President Yameen visited India in May 2014 for the swearing in ceremony of Hon'ble Prime Minister. President Yameen also visited India from April 10-11, 2016 during which 6 key agreements were signed</p> <p>EAM visited Maldives on October 10-11, 2015 to co-chair the 5th Joint Commission Meeting between India and Maldives with her Maldivian counterpart. Minister of State for External Affairs MJ Akbar visited Maldives from February 21-22, 2017. Foreign Minister of Maldives Dr Mohamed Asim visited India On August 16, 2016 and as President Yameen's Special Envoy on January 11, 2018.</p>
6.	Myanmar	<p>Our relations with Myanmar have been strengthened over the past three years, including through regular exchange of high level visits. Prime Minister of India Shri Narendra Modi paid a State Visit to Myanmar from September 5-7, 2017. Eleven bilateral documents were signed and exchanged by the two sides on that occasion, in the areas of health, culture, capacity building, maritime security and collaboration between key institutions.</p> <p>President of Myanmar and State Counsellor of Myanmar paid State visits in August and October 2016 respectively. During these visits, seven MoUs were signed in the field of reconstruction of roads, renewable energy, power, traditional medicines and banking sector. External Affairs Minister of India Smt. Sushma Swaraj paid a bilateral visit to Myanmar on May 10-11, 2018, during which key documents, including the landmark Agreement on Land Border Crossing, establishment of Industrial Training Centres and conservation of Earthquake Damaged Pagodas in Bagan were signed.</p>
7.	Nepal	<p>India and Nepal share a unique relationship of friendship and cooperation based on age-old historical and cultural linkages and people to people ties. The Government has expanded its partnership with Nepal through, <i>inter-alia</i>, expediting implementation of connectivity and economic projects such as development of cross-border power transmission lines, construction of cross-border rail links, construction of roads in the Terai region, development of Integrated Check Posts at the India-Nepal border, hydro-power projects, and initiatives to enhance people to people contacts and capacity building.</p> <p>Further, under the concessional Lines-of-Credit of over US\$ 1.65 billion extended to the Government of Nepal, a number of infrastructure projects are under implementation in Nepal. Besides the regular meetings of India-Nepal Joint Commission at the level of Foreign Minister, which comprehensively reviews bilateral relations, a number of institutional mechanisms are in place between India and Nepal in the areas of defence & security, trade & commerce, power, water resources, connectivity and development cooperation to advance mutually beneficial cooperation. The Government is committed to advancing its cooperative ties across diverse sectors with Nepal, as per the priorities of the Government of Nepal, for the benefit of the two peoples.</p> <p>Significant initiatives undertaken to advance bilateral ties since June 2014 include:</p> <p>High level exchanges: Since June 2014, there have been eleven visits at the highest level from both the sides. Besides high-level political exchanges, a number of bilateral mechanisms at a functional level have been meeting regularly, covering issues such as trade, economic cooperation, agriculture, water resources, power cooperation, defence and security, post-earthquake construction efforts, culture, education and connectivity projects. The Joint Commission Meeting has been held twice, in July 2014 and October 2016. The high-level exchanges have provided an opportunity to review bilateral partnership and to discuss new initiatives for mutual benefit.</p> <p>Economic and Development Cooperation, and Connectivity: Developmental partnership is one of the important pillars of India-Nepal bilateral cooperation. A number of social and physical infrastructure projects within Nepal and cross-border connectivity projects are in different phases of implementation. A</p>

		<p>bilateral 'Oversight Mechanism' has been established to expedite project implementation. Power sector cooperation has deepened with the completion of three cross-border transmission lines during 2016 and 2017. India is currently exporting about 400 MW of electricity to Nepal. Agreement on Electric Power Trade, Cross-border Transmission Interconnection and Grid Connectivity was signed on 21 October 2014. An inter-governmental Memorandum of Understanding was signed in August 2015 to build the first cross-border petroleum products pipeline in South Asia on Raxaul/Motihari (India)-Amlekhgunj (Nepal) sector. A Line of Credit of US\$ 550 million has been extended for infrastructure projects (roads and irrigation) in Nepal. The Integrated Check Post at Birgunj was completed in April 2018 and work on two cross-border rail links is progressing steadily.</p> <p>The Cabinet Committee on Economic Affairs in 2017 approved the investment for generation component of Arun III Hydro Electric Power Project (900 MW) being implemented by SJVN Limited in Nepal for estimated cost of Rs. 5723.72 crore. Pancheshwar Development Authority was constituted in August 2014 for the 5040 MW Pancheshwar Multipurpose Project. A Memorandum of Understanding was signed on the implementation of Terai Roads project in Nepal in February 2016. Community-driven Small Development Projects like schools, roads, bridges, irrigation facilities, are benefiting people in different districts of Nepal. A 200-bed emergency trauma centre was built in Kathmandu and handed over to Nepal in November 2014. The Treaty of Trade between India and Nepal was renewed in October 2016.</p> <p>Post-earthquake Reconstruction: India was at the forefront of international efforts to assist in post-earthquake relief and rehabilitation efforts in Nepal through the launch of "Operation Maitri". India has committed US\$ 1 billion in assistance to Nepal for post-earthquake reconstruction, including US\$ 250 million grant-in-aid and US\$ 750 million in Lines of Credit. Sector-specific Memorandum of Understanding signed in August 2017 have paved the way for implementation of reconstruction projects in housing, health, education and cultural heritage sectors of Nepal.</p> <p>People to people relations: India and Nepal have robust cooperation in the area of capacity building and human resource development. India offers wide-ranging scholarships to Nepalese students to study in Nepal and in India. ITEC slots for training in technical institutes in India were enhanced from 180 to 250 with effect from 2016-17. A Passenger Motor Vehicles Agreement was signed with Nepal in November 2014.</p>
8.	Pakistan	<p>During the visit of External Affairs Minister to Islamabad on December 9, 2015, both sides agreed to a Comprehensive Bilateral Dialogue. Foreign Secretaries of the two countries were mandated to finalise the modalities of the Dialogue. However, the meeting of the Foreign Secretaries could not take place in the wake of Pathankot Air Base terrorist attack on January 2, 2016 and subsequent intensification of cross border terrorism aimed at India and emanating from Pakistan. Government has conveyed that it is committed to resolving all issues peacefully and bilaterally in keeping with the Simla Agreement and the Lahore Declaration, in an atmosphere free from terror, hostility and violence. Onus is on Pakistan to create such a conducive atmosphere.</p>
9.	Sri Lanka	<p>The Government has taken several steps to revitalise our traditionally close and friendly relations with Sri Lanka. The enhanced relationship has been marked by close contacts at all levels. A more proactive and pragmatic approach was taken on cooperation in the spheres of trade and investment, infrastructure development, education, culture, health, tourism, agriculture and defence.</p> <p>Significant progress in implementation of Developmental Assistance projects for Internally Displaced Persons (IDPs) and disadvantaged sections of the population in Sri Lanka has helped further cement the bonds of friendship between the two countries. The engagement also focused on improving connectivity and broadening people to people contacts.</p>

Bilateral MoUs, Agreements etc., signed by India with Neighbouring Countries during 2015-18#

	Title	Country	Date of Signature	Area
Year: 2015				
1.	Memorandum Of Understanding Between the Ministry of Commerce and Industry of Afghanistan and the Ministry of Textiles of the Republic of India on Cooperation in the field of Textiles, Clothing, Investment, Compliance and Skill Development.	Afghanistan	07-01-15	Cooperation in the field of Textiles, Clothing, Investment, Compliance and Skill Development
2.	Protocol for Exchange of Instruments of Ratification regarding the India - Bangladesh Land Boundary Agreement, 1974 and Protocol of 2011 to the Land Boundary Agreement.	Bangladesh	06-06-15	Demarcation of the Land Boundary
3.	Protocol on inland water transit between India and Bangladesh	Bangladesh	06-06-15	Inland water transit
4.	Memorandum of Understanding between the Coast Guards of the Republic of India and Bangladesh Coast Guard of the People's Republic of Bangladesh for the Establishment of Collaborative Relationship to Combat transnational illegal activities at sea and development of regional cooperation between the India Coast Guard and Bangladesh Coast Guard.	Bangladesh	06-06-15	Establishment of Collaborative Relationship to Combat transnational illegal activities at sea and development of regional cooperation
5.	Trade Agreement between India and Bangladesh	Bangladesh	06-06-15	Trade Facilitation
6.	Agreement between Bureau of Indian Standards and Bangladesh Standards and Testing Institution on Cooperation in the field of Standardization and Conformity Assessment.	Bangladesh	06-06-15	Cooperation in the field of Standardization and Conformity Assessment.
7.	Protocol on Operation of Passenger Bus Service between Guwahati in India and Dhaka in Bangladesh in Terms of Agreement between Government of the Republic of India and Government of the People's Republic of Bangladesh.	Bangladesh	06-06-15	Operation of Passenger Bus Service
8.	The Cultural Exchange Programme (CEP) between the Government of the Republic of India and the Government of the People's Republic of Bangladesh for the year 2015-2017.	Bangladesh	06-06-15	Cultural Exchange Programme
9.	Memorandum of Understanding between Government of the Republic of India (GoI) and Government of the People's Republic of Bangladesh (GoB) for Extending a New Line of Credit (LoC) of US Dollar 2.0 Billion by GOI to GOB	Bangladesh	06-06-15	Provision of Line of Credit (LoC)
10.	Memorandum of Understanding between Ministry of Shipping, Road Transport and Highways Government of the Republic of India and Ministry of Shipping Government of the People's Republic of Bangladesh relating to the use of Chittagong and Mongla Ports for Movement of Goods to and from India.	Bangladesh	06-06-15	Use of Chittagong and Mongla Ports for Movement of Goods to and from India
11.	Memorandum of Understanding between the Government of the Republic of India and the Government of People's Republic of Bangladesh in the field of Blue Economy and Maritime Co-operation in the Bay of Bengal and the Indian Ocean Region	Bangladesh	06-06-15	Maritime Co-operation in the Bay of Bengal and the Indian Ocean Region
12.	Memorandum of Understanding between Government of the Republic of India	Bangladesh	06-06-15	Cooperation for Prevention of Human

	and the Government of the People's Republic of Bangladesh on Bilateral Cooperation for Prevention of Human Trafficking Especially Trafficking in Women and Children; Rescue, Recovery, Repatriation and Reintegration of Victims of Trafficking.			Trafficking
13.	Memorandum of Understanding between Government of the Republic of India and Government of the People's Republic of Bangladesh to Prevent and Counter Smuggling and Circulation of Fake Currency Notes.	Bangladesh	06-06-15	Prevent and Counter Smuggling and Circulation of Fake Currency Notes
14.	Memorandum of Understanding on between the Republic of India and the People's Republic of Bangladesh for cooperation on Establishing Indian Economic Zone in Bangladesh.	Bangladesh	06-06-15	Cooperation on Establishing Indian Economic Zone in Bangladesh.
15.	Memorandum of Understanding between Ministry of External Affairs of the Republic of India and Department of Environment and Forests of the People's Republic of Bangladesh relating to Grant Assistance from Government of India under the India endowment for Climate Change in South Asia (IECC-SA) for installation 70,000 in improved cook stoves (ICS) in selected areas of Bangladesh.	Bangladesh	06-06-15	Grant Assistance for Climate Change in South Asia
16.	Memorandum of Understanding between Council of Scientific and Industrial Research, India, and University of Dhaka, Bangladesh for Joint research on Oceanography of the Bay of Bengal	Bangladesh	06-06-15	Joint research on Oceanography of the Bay of Bengal
17.	Statement of Intent between the People's Republic of Bangladesh and the Republic of India on Education Cooperation.	Bangladesh	06-06-15	Education
18.	Handing over of a Letter of Consent to the Chairman, Life Insurance Corporation (LIC) of India by Chairman, Insurance Development and Regulatory Authority (IDRA) of Bangladesh to Commence operations in Bangladesh by LIC	Bangladesh	06-06-15	Commence operations in Bangladesh by LIC
19.	Agreement between the Government of the Republic of India and the Government of the People's Republic of Bangladesh for the Regulation of Motor Vehicle Passenger Traffic between the Two Countries.	Bangladesh	06-06-15	Regulation of Motor Vehicle Passenger Traffic
20.	Agreement on Coastal Shipping between the Government of the Republic of India and the Government of the People's Republic of Bangladesh	Bangladesh	06-06-15	Coastal Shipping
21.	Agreement between India and Bangladesh for the regulation of motor vehicle passenger traffic between the two countries from Agartala to Kolkata via Dhaka and vice versa	Bangladesh	06-06-15	Regulation of motor vehicle passenger traffic
22.	Agreement for cooperation between Bureau of Indian Standards, Ministry of Consumer Affairs, Food and Public Distribution, Government of India and Bhutan Standard Bureau	Bhutan	11.06.15	Consumer Affairs
23.	2015-2020 Space Cooperation Outline between ISRO and China National Space Administration (CNSA).	China	15-05-15	Space Cooperation
24.	Protocol between the Government of the Republic of India and the Government of the People's Republic of China on the Establishment of Consulates-General at Chengdu and Chennai and the Extension of the Consular district of the Consulate-General of the Republic of India in Guangzhou to include Jiangxi province.	China	15-05-15	Establishment of Consulates-General at Chengdu and Chennai and the Extension of the Consular district of the Consulate-General of the Republic of India in Guangzhou to include Jiangxi province.
25.	Memorandum of Understanding between the Ministry of Skill Development &	China	15-05-15	Cooperation in the field of Vocational

	Entrepreneurship of the Republic of India and the Ministry of Human Resources and Social Security of the People's Republic of China on cooperation in the field of Vocational Education and Skill Development.			Education and Skill Development
26.	Action Plan between the Ministry of Skill Development & Entrepreneurship, the Republic of India and the Ministry of Human Resources and Social Security, the People's Republic of China on Cooperation in Setting up of Mahatma Gandhi National Institute for Skill Development & Entrepreneurship in Ahmadabad/ Gandhinagar Gujarat	China	15-05-15	Cooperation in Setting up of Mahatma Gandhi National Institute for Skill Development & Entrepreneurship in Ahmadabad/ Gandhinagar Gujarat
27.	Memorandum of Understanding (MOU) between Ministry of Commerce and Industry of the Republic of India and Ministry of Commerce of the People's Republic of China on Consultative Mechanism for Cooperation in Trade Negotiations	China	15-05-15	On Consultative Mechanism for Cooperation in Trade Negotiations
28.	Memorandum of Understanding on Cooperation between the Ministry of External Affairs of the Republic of India and the International Department of the Central Committee of the Communist Party of China	China	15-05-15	Cooperation between the Ministry of External Affairs of the Republic of India and the International Department of the Central Committee of the Communist Party of China
29.	Action Plan between the National Railway Administration of the People's Republic of China and the Ministry of Railways of the Republic of India on Enhancing Cooperation in the Railway Sector (2015-2016)	China	15-05-15	Enhancing Cooperation in the Railway Sector (2015-2016)
30.	Exchange Programme between the Ministry of Human Resource Development of the Republic of India and the Ministry of Education of the People's Republic of China in the field of Education.	China	15-05-15	Exchange Programme in the field of Education.
31.	Memorandum of Understanding between the Ministry of Mines of the Republic of India and the Ministry of Land and Resources of the People's Republic of China on Cooperation in the fields of Mining And Mineral Sector	China	15-05-15	Cooperation in the fields of Mining And Mineral Sector
32.	Final Protocol between the Export Inspection Council, Ministry of Commerce and Industry, Republic of India, and the General Administration of Quality Supervision, Inspection and Quarantine of the People's Republic of China for Health and Safety Regulation on Importing Indian Rapeseed Meal.	China	15-05-15	Health and Safety Regulation on Importing Indian Rapeseed Meal.
33.	Memorandum of Understanding between Doordarshan and China Central Television on Cooperation in the field of Broadcasting	China	15-05-15	Cooperation in the field of Broadcasting
34.	Agreement between the Ministry of Tourism of the Republic of India and the National Tourism Administration of the People's Republic of China on Cooperation in the field of Tourism	China	15-05-15	Cooperation in the field of Tourism
35.	Memorandum of Understanding (MoU) on Establishing India-China Think-Tanks Forum	China	15-05-15	Establishing India-China Think-Tanks Forum
36.	Memorandum of Understanding between NITI Aayog of the Government of India and the Development Research Centre, State Council of the People's Republic of China	China	15-05-15	Cooperation between NITI Aayog of the Government of India and the Development Research Centre, State Council of the People's Republic of China
37.	Memorandum of Understanding between the Ministry of Earth Sciences of the Republic of India and the China Earthquake Administration of the People's	China	15-05-15	Cooperation in the field of Earthquake Sciences and Earthquake Engineering

	Republic of China Concerning Cooperation in the field of Earthquake Sciences and Earthquake Engineering			
38.	Memorandum of Understanding between Ministry of Earth Sciences of the Republic of India and the State Oceanic Administration of the People's Republic of China on Cooperation in the field of Ocean Sciences, Ocean Technology, Climate Change, Polar Science and Cryosphere.	China	15-05-15	Cooperation in the field of Ocean Sciences, Ocean Technology, Climate Change, Polar Science and Cryosphere.
39.	Memorandum of Understanding on Scientific Cooperation between Geological Survey of India, Ministry of Mines, of the Republic of India and China Geological Survey, Ministry of Land and Resources of People's Republic of China in Geosciences	China	15-05-15	Scientific Cooperation
40.	Memorandum of Understanding between the Ministry of External Affairs, Republic of India and the Chinese People's Association for Friendship with Foreign Countries on Establishment of the State/Provincial Leaders' Forum	China	15-05-15	Friendship with Foreign Countries on Establishment of the State/Provincial Leaders' Forum
41.	Agreement on the Establishment of Sister-State/Province Relations between State Government of Karnataka of the Republic of India and Provincial Government of Sichuan of People's Republic of China.	China	15-05-15	Establishment of Sister-State/Province Relation
42.	Agreement on the Establishment of Sister City Relations between Chennai, Republic of India and Chongqing, People's Republic of China	China	15-05-15	Establishment of Sister City Relations
43.	Agreement on the Establishment of Sister City Relations between Hyderabad, Republic of India and Qingdao, People's Republic of China	China	15-05-15	Establishment of Sister City Relations
44.	Agreement on the Establishment of Sister City Relations between Aurangabad, Republic of India and Dunhuang, People's Republic of China	China	15-05-15	Establishment of Sister City Relations
45.	Memorandum of Understanding between the Indian Council for Cultural Relations and Fudan University on the Establishment of a Center for Gandhian and Indian Studies	China	15-05-15	Establishment of a Center for Gandhian and Indian Studies
46.	Memorandum Of Understanding Between Indian Council for Cultural Relations And Yunnan Minzu University on the Establishment of a Yoga College	China	15-05-15	Establishment of a Yoga College
47.	MoU between India and China on Provision of Hydrological Information of the Langgen Zangbo/Sutlej River in Flood Season by China to India	China	6-11-15	Provision of Hydrological Information
48.	MoU between Foreign Service Institute, Govt of India and Foreign Service Institute of Maldives	Maldives	11-10-15	Cooperation in Diplomatic Affairs
49.	MoU on cooperation in sports and youth affairs between India and Maldives	Maldives	11-10-15	Cooperation in sports and youth affairs
50.	Memorandum of Understanding between Nepal Academy of Fine Arts (NAFA) & Lalit Kala Akademi, India	Nepal	23-04-15	Culture Cooperation
51.	MoU between Government of India and the Government of Nepal for construction of Petroleum Products Pipeline from Raxaul, India to Amlekhgunj, Nepal and Re-engineering of Amlekhgunj Depot and Allied Facilities	Nepal	24-08-15	Petroleum Product Pipeline
52.	Memorandum of Understanding signed between Tribhuvan University and South Asian University	Nepal	22-07-15	Cooperation in Education
53.	Agreement between the Republic of India and the Democratic Socialist Republic	Sri Lanka	16-02-15	Cooperation in the Peaceful Uses of

	of Sri Lanka on Cooperation in the Peaceful Uses of Nuclear Energy			Nuclear Energy
54.	Agreement between the Government of the Republic of India and the Government of the Democratic Socialist Republic of Sri Lanka on Co-operation and Mutual Assistance in Customs Matters	Sri Lanka	13-03-15	Co-operation and Mutual Assistance in Customs Matters
55.	Programme of Cultural Cooperation between the Government of the Republic of India and the Government of the Democratic Socialist Republic of Sri Lanka for the year 2015-2018.	Sri Lanka	16-02-15	Cultural Cooperation
56.	Memorandum of Understanding between Government of the Democratic Socialist Republic of Sri Lanka and the Government of the Republic of India on the Establishment of Nalanda University.	Sri Lanka	16-02-15	Establishment of Nalanda University
57.	Work plan under the Memorandum of Understanding between the Government of the Republic of India and the Government of the Democratic Socialist Republic of Sri Lanka on Cooperation in the Field of Agriculture for the year 2015-2016.	Sri Lanka	16-02-15	Cooperation in the Field of Agriculture for the year 2015-2016.
58.	Memorandum of Understanding between the Ministry of the Youth Affairs and Sports of the Republic of India and the Ministry of the Youth Affairs of the Democratic Socialist Republic of Sri Lanka on Cooperation in the field of Youth Development.	Sri Lanka	13-03-15	Cooperation in the field of Youth Development.
59.	Agreement between the Government of the Republic of India and the Government of the Democratic Socialist Republic of Sri Lanka on Exemption from Visa Requirement for Holders of Diplomatic and Official Passports	Sri Lanka	13-03-15	Exemption from Visa Requirement for Holders of Diplomatic and Official Passports
60.	Memorandum of Understanding between the Government of the Republic of India and the Government of the Democratic Socialist Republic of Sri Lanka regarding Indian Grant Assistance for Implementation of Small Developmental Projects through Local Bodies Non-Governmental Organizations Charitable Trusts and Education and Vocational Institutions.	Sri Lanka	15-09-15	Grant Assistance for Implementation of Small Developmental Projects through Local Bodies Non-Governmental Organizations Charitable Trusts and Education and Vocational Institutions.
61.	Memorandum of Understanding between the Government of the Republic of India and the Government of the Democratic Socialist Republic of Sri Lanka for the Provision of Medical Equipment and Furniture to 200 Bed Ward Complex at District General Hospital, Vavuniya, Sri Lanka.	Sri Lanka	15-09-15	Provision of Medical Equipment and Furniture to 200 Bed Ward Complex at District General Hospital, Vavuniya, Sri Lanka.
62.	Bilateral Agreement between India and Sri Lanka on Orbit Frequency Coordination of Satellite for SAARC Region	Sri Lanka	15-09-15	Orbit Frequency Coordination of Satellite for SAARC Region
63.	Exchange of Letters on Establishment of Emergency Ambulance Services in Sri Lanka	Sri Lanka	15-09-15	Establishment of Emergency Ambulance Services in Sri Lanka
64.	Memorandum of Understanding of Construction of Rabindranath Tagore Auditorium in Ruhuna University in Matara	Sri Lanka	25-09-15	Cooperation in Education Sector
65.	Motor Vehicles Agreement for the Regulation of Passenger, Personal and Cargo Vehicular Traffic between Bangladesh, Bhutan, India and Nepal	(Bangladesh, Bhutan, India, Nepal)	15-06-15	Regulation of Passenger, Personal and Cargo Vehicular Traffic between Bangladesh, Bhutan, India and Nepal
Year: 2016				
66.	Agreement Between India And Afghanistan On Juridical And Judicial Cooperation In Civil And Commercial Matters For The Service Of Summons, Judicial Documents, Commission, Execution Of Judgments And Arbitral Awards	Afghanistan	14-09-16	Juridical And Judicial Cooperation In Civil And Commercial Matters For The Service Of Summons, Judicial Documents, Commission, Execution Of

				Judgments And Arbitral Awards
67.	Agreement Between India And Afghanistan On Exemption From Visa Requirement For Holders Of Diplomatic Passports	Afghanistan	01-02-16	Exemption From Visa Requirement For Holders Of Diplomatic Passports
68.	Extradition Treaty Between India And Afghanistan	Afghanistan	14-09-16	Extradition of Offenders
69.	MoU Between India And Afghanistan On Cooperation In The Peaceful Uses Of Outer Space	Afghanistan	14-09-16	Cooperation In The Peaceful Uses Of Outer Space
70.	MoU Between Indian Council Of Agriculture Research And Afghan National Agricultural Sciences And Technology University For Cooperation In Agriculture Research And Education	Afghanistan	21-04-16	For Cooperation In Agriculture Research And Education
71.	Bilateral Agreement Between India And Bangladesh Related To Orbit Frequency Coordination Of "Satellite For Saarc Region Proposed At 48e	Bangladesh	02-02-16	Orbit Frequency Coordination Of "Satellite For SAARC Region Proposed At 48e
72.	Bilateral Agreement Between India And Bhutan Related To Orbit Frequency Coordination Of "Satellite For Saarc Region Proposed At 48e	Bhutan	07-03-16	Orbit Frequency Coordination Of "Satellite For SAARC Region Proposed At 48e
73.	Agreement On Trade, Commerce And Transit Between India And Bhutan	Bhutan	12-11-16	Trade, Commerce And Transit Between India And Bhutan
74.	MoU on Technical Cooperation in the field of Capacity Building, Benchmarking and bilateral exchange in Infrastructure Engineering between Central Public Works Department (CPWD) of India and Bhutan's Department of Engineering Services	Bhutan	23.11.16	Capacity Building in Engineering
75.	MoU on the loan of statue of Dharma raja/Zhabdrung between India and Bhutan	Bhutan	24-11-16	Loan of statue of Dharma raja/Zhabdrung
76.	MoU between ICCR and Centre for China Shanghai International Art Festival China	China	2016	Cultural Cooperation
77.	MoU between Indian Council for Cultural relations (ICCR) and china federation of literacy and Art circles (cflac)	China	08-08-16	Cultural Cooperation
78.	Action Plan between MeitY and NDRC on Digital India and Internet Plus Cooperation	China	7-10-16	IT Cooperation
79.	Statement of Principle between NITI Aayog and NDRC for Developing Cooperation on Manufacturing and Industrial Capacity	China	7-10-16	Cooperation on Manufacturing and Industrial Capacity
80.	Agreement Between The Government Of The Republic Of India And The Government Of The Republic Of Maldives For The Avoidance Of Double Taxation Of Income Derived From International Air Transport.	Maldives	11-04-16	Avoidance Of Double Taxation Of Income Derived From International Air Transport.
81.	Action Plan For Defence Cooperation Between India And Maldives	Maldives	11-04-16	Defence Cooperation
82.	Memorandum Of Understanding Between The Government Of The Republic Of India And The Government Of The Republic Of Maldives For Co-Operation In The Area Of Conservation And Restoration Of Ancient Mosques And Joint Research And Exploratory Surveys In Maldives	Maldives	11-04-16	Conservation And Restoration Of Ancient Mosques And Joint Research And Exploratory Surveys In Maldives
83.	Memorandum Of Understanding Between The Government Of The Republic Of India And The Government Of The Republic Of Maldives On Cooperation In The Field Of Tourism	Maldives	10-04-16	Cooperation In The Field Of Tourism
84.	Bilateral Agreement Between India And Maldives Related To Orbit Frequency	Maldives	11-04-16	Orbit Frequency Coordination Of 'South

	Coordination Of 'South Asia Satellite' Proposed At 48e			Asia Satellite' Proposed At 48e
85.	Agreement Between The Government Of The Republic Of India And The Government Of The Republic Of Maldives For The Exchange Of Information With Respect To Taxes	Maldives	11-04-16	The Exchange Of Information With Respect To Taxes
86.	Youth Exchange Programme between India and Maldives	Maldives	April 2016	50 member Indian Youth delegation visited Maldives
87.	Youth Exchange Programme between India and Maldives	Maldives	May 2016	50 member Maldivian Youth delegation visited India
88.	MoU Between India And Myanmar In The Field Of Renewable Energy	Myanmar	29-08-16	Field Of Renewable Energy
89.	MoU Between India And Myanmar On Cooperation In The Construction Of The 69 Bridges Including Approach Roads In The Tamu-Kyigone-Kalewa Road Section Of The Trilateral Highway In Myanmar	Myanmar	29-08-16	Construction Of The 69 Bridges Including Approach Roads In The Tamu-Kyigone-Kalewa Road Section Of The Trilateral Highway In Myanmar
90.	MoU Between India And Myanmar On Cooperation In The Construction Up-Gradation Of The Kalewa-Yagyi Road Section Of The Trilateral Highway Of Myanmar	Myanmar	29-08-16	Construction Up-Gradation Of The Kalewa-Yagyi Road Section Of The Trilateral Highway Of Myanmar
91.	MoU Between India And Myanmar On Cooperation In The Field Of Traditional Systems Of Medicine	Myanmar	29-08-16	Traditional Systems Of Medicine
92.	Memorandum Of Understanding On Designing And Implementing An Academic And Professional Capacity Building Program For The Insurance Industry Of Myanmar Between Insurance Institute Of India And Financial Regulatory Department, Ministry Of Planning And Finance Of The Government Of The Republic Of The Union Of Myanmar	Myanmar	19-10-16	On Designing And Implementing An Academic And Professional Capacity Building Program For The Insurance Industry Of Myanmar
93.	Memorandum Of Understanding Between The Government Of The Republic Of India And The Government Of The Republic Of The Union Of Myanmar On Cooperation In The Field Of Power Sector	Myanmar	19-10-16	Cooperation In The Field Of Power Sector
94.	Memorandum Of Understanding Between The Reserve Bank Of India And The Central Bank Of Myanmar	Myanmar	19-10-16	Cooperation in Finance Sector
95.	MoU Between ICCR And Kathmandu University Dhulikhel Nepal On Cooperation For The Establishment Of The ICCR Chair Of Indian Studies	Nepal	13-16-16	Culture Cooperation
96.	First Amendatory Dollar Credit Line Agreement Between Govt Of Nepal And EXIM Bank	Nepal	16-9-16	Dollar Credit Line
97.	Dollar Credit Line Agreement Between Govt Of Nepal And EXIM Bank	Nepal	16-9-16	Dollar Credit Line
98.	MoU On Utilization Of USD 250 million Grant Component Of India's Assistance Package For Post-Earthquake Reconstruction In Nepal	Nepal	20-02-16	Assistance Package For Post-Earthquake Reconstruction
99.	MoU Regarding Strengthening Of Road Infrastructure In The Terai Area Of Nepal	Nepal	20-02-16	Strengthening Of Road Infrastructure In The Terai Area Of Nepal
100.	Bilateral Agreement Related To Orbit Frequency Coordination Of "Satellite For SAARC Region Proposed At 48e	Nepal	15-03-16	Orbit Frequency Coordination Of "Satellite For SAARC Region Proposed At 48e
101.	MoU between Nepal Academy of Music and Drama and Sangeet Natak Academy	Nepal	20-02-16	Culture

102.	Letters of Exchange to the Treaty of Transit between India and Nepal on: (i) Transit between Nepal and Bangladesh through Kakarbitta-Banglabandha corridor, and (ii) Operationalization of Vishakhapatnam Port	Nepal	20-02-16	Transit
103.	Letters of Exchange to the India-Nepal Rail Services Agreement on: (i) Rail transport to/from Vishakhapatnam, and (ii) Rail transit facility through Singhabad for Nepal's Trade with and through Bangladesh	Nepal	20-02-16	Rail Services
104.	MoU between the Department of Roads, Postal Highway Project, Government of Nepal and M/s National Highways & Infrastructure Development Corporation Limited (NHIDCL) for Project Management Consultancy Services for Upgradation/ Improvement of Road Infrastructure in Terai Area of Nepal	Nepal	16-9-16	Road Infrastructure
Year: 2017				
105.	Motor Vehicles Agreement For The Regulation Of Passenger, Personal And Cargo Vehicular Traffic Between India And Afghanistan	Afghanistan	11-09-17	Regulation Of Passenger, Personal And Cargo Vehicular Traffic
106.	Bilateral Agreement Between India And Afghanistan Related To Orbit Frequency Coordination Of 'South Asia Satellite' Proposed At 97.3e	Afghanistan	11-09-17	Orbit Frequency Coordination Of 'South Asia Satellite' Proposed At 97.3e
107.	MoU Between The Central Drugs Standard Control Organization, Directorate General Of Health Services (Cdsco/Dghs), India And National Medicine And Healthcare Products Regulatory Authority Of Afghanistan For Mutual Cooperation	Afghanistan	11-09-17	Health Cooperation
108.	MoU Of Technical Cooperation On Police Training And Development Between India And Afghanistan	Afghanistan	28-09-17	Cooperation On Police Training And Development
109.	MoU Between Defence Service Staff College, Wellington (Nilgiri), Tamilnadu, India And Defence Services Command And Staff College, Mirpur, Dhaka, Bangladesh For Enhancing Cooperation Concerning Military Education In The Field Of Strategic And Operational Studies	Bangladesh	08-04-17	Enhancing Cooperation Concerning Military Education In The Field Of Strategic And Operational Studies
110.	MoU Between National Defence College, New Delhi, India And National Defence College, Dhaka, Bangladesh For Enhancing Cooperation In The Field Of National Security, Development And Strategic Studies	Bangladesh	08-04-17	Enhancing Cooperation In The Field Of National Security, Development And Strategic Studies
111.	MoU Between India And Bangladesh On Cooperation In The Peaceful Uses Of Outer Space	Bangladesh	08-04-17	Cooperation In The Peaceful Uses Of Outer Space
112.	Agreement Between India And Bangladesh On Cooperation In The Peaceful Uses Of Nuclear Energy	Bangladesh	08-04-17	On Cooperation In The Peaceful Uses Of Nuclear Energy
113.	Arrangement Between The Atomic Energy Regulatory Board (Aerb) Of India And The Bangladesh Atomic Energy Regulatory Authority (Baera) Of Bangladesh For The Exchange Of Technical Information And Co-Operation In The Regulation Of Nuclear Safety And Radiation Protection	Bangladesh	08-04-17	Exchange Of Technical Information And Co-Operation In The Regulation Of Nuclear Safety And Radiation Protection
114.	Inter-Agency Agreement Global Centre For Nuclear Energy Partnership (GCNEP) Department Of Atomic Energy India And Bangladesh Atomic Energy Commission (BAEC) Ministry Of Science & Technology Bangladesh On Cooperation Regarding Nuclear Power Plant Projects In Bangladesh	Bangladesh	08-04-17	Cooperation Regarding Nuclear Power Plant Projects In Bangladesh
115.	MoU Between The Ministry Of Electronics And Information Technology Of India And Information And Communication Technology Division Of Bangladesh On Cooperation In The Field Of Information Technology And Electronics	Bangladesh	08-04-17	Cooperation In The Field Of Information Technology And Electronics

116.	MOU Between The Indian Computer Emergency Response Team (Cert-In) Ministry Of Electronics And Information Technology India And The Bangladesh Government Computer Incident Response Team (Bg E-Gov Cirt) Bangladesh Computer Council Of Information And Communication Technology Division Ministry Of Posts, Telecommunications And It Bangladesh On Cooperation In The Area Of Cyber Security	Bangladesh	08-04-17	Cooperation In The Area Of Cyber Security
117.	MoU Between India And Bangladesh Establishing Border Haats Across The Border Between India And Bangladesh	Bangladesh	08-04-17	Establishing Border Haats Across The Border
118.	MoU Between Ministry Of Law & Justice Of India And Ministry Of Law & Justice & Parliamentary Affairs Of Bangladesh On Bilateral Judicial Sector Cooperation	Bangladesh	08-04-17	Bilateral Judicial Sector Cooperation
119.	MoU Between The National Judicial Academy India And The Supreme Court Of Bangladesh On Training And Capacity Building Programme For Bangladeshi Judicial Officers In India	Bangladesh	08-04-17	Training And Capacity Building Programme For Bangladeshi Judicial Officers In India
120.	Mou Between The Directorate General Of Lighthouses And Lightships (Dgll), Ministry Of Shipping, India Nd The Department Of Shipping (Dos), Ministry Of Shipping, Bangladesh Concerning Cooperation On Aids To Navigation (Aton)	Bangladesh	08-04-17	Cooperation On Aids To Navigation
121.	MoU Between Geological Survey Of India And Geological Survey Of Bangladesh On Mutual Scientific Cooperation In The Field Of Earth Sciences For Research And Development	Bangladesh	08-04-17	Mutual Scientific Cooperation In The Field Of Earth Sciences For Research And Development
122.	MoU On Passenger And Cruise Services On The Coastal And Protocol Routes Between The Ministry Of Shipping Of India And The Ministry Of Shipping Of Bangladesh	Bangladesh	08-04-17	Passenger And Cruise Services
123.	MoU On Development Of Fairway From Sirajganj To Daikhowa And Ashuganj To Zakiganj In Indo-Bangladesh Protocol Route Between India And Bangladesh	Bangladesh	08-04-17	Development Of Fairway From Sirajganj To Daikhowa And Ashuganj To Zakiganj In Indo-Bangladesh Protocol Route Between India And Bangladesh
124.	MoU Between India And Bangladesh On Cooperation In The Field Of Mass Media	Bangladesh	08-04-17	Cooperation In The Field Of Mass Media
125.	Audio-Visual Co-Production Agreement Between India And Bangladesh	Bangladesh	08-04-17	Audio-Visual Co-Production
126.	MoU Between India And Bangladesh For Extending A New Defence Line Of Credit Of Us\$ 500 Million	Bangladesh	08-04-17	Extending A New Defence Line Of Credit Of Us\$ 500 Million
127.	Agreement Between India And Bangladesh For The Regulation Of Motor Vehicle Passenger Traffic Between The Two Countries	Bangladesh	08-04-17	Motor Vehicle Passenger Traffic Between The Two Countries
128.	Financing Agreement Between India And Bangladesh For The Construction Of 36 Community Clinics In Bangladesh	Bangladesh	08-04-17	Construction Of 36 Community Clinics In Bangladesh
129.	SoP For Providing Security And Logistics Support To BGB For Construction Of Bops In Chittagong Hill Tracts, Bangladesh	Bangladesh	08-04-17	Security And Logistics Support To BGB For Construction Of Bops In Chittagong Hill Tracts, Bangladesh
130.	Standard Operating Procedures For The Establishment Of Collaborative Relationship To Combat Transnational Activities At Sea And Develop Regional Cooperation Between Indian Coast Guard And Bangladesh Coast Guard	Bangladesh	08-04-17	Establishment Of Collaborative Relationship To Combat Transnational Activities At Sea And Develop Regional Cooperation
131.	Joint Interpretative Notes On The Agreement Between India And Bangladesh	Bangladesh	04-10-17	The Promotion And Protection Of

	For The Promotion And Protection Of Investments			Investments
132.	MoU Between Indian Council For Cultural Relations And University Of Dhaka For The Establishment Of The Iccr Chair For Hindi Language	Bangladesh	10-01-17	Establishment Of The Iccr Chair For Hindi Language
133.	Agreement Between India And Bangladesh Concerning To Orbit Frequency Of 'South Asia Satellite' Proposed At 48e	Bangladesh	23-03-17	Orbit Frequency Of 'South Asia Satellite' Proposed At 48e
134.	MoU On Defence Cooperation Framework Between India And Bangladesh	Bangladesh	08-04-17	Defence Cooperation Framework
135.	MoU Between The Government Of The Republic Of India And The Government Of The People's Republic Of Bangladesh For Extending A 3rd Line Of Credit (Loc) By GoI to GOB.	Bangladesh	08-04-17	Extending A 3rd Line Of Credit (Loc) By GoI to GOB.
136.	Sale And Purchase Agreement Between Numaligarh Refinery Ltd (NRL) And Bangladesh Petroleum Corporation (BPC) For Supply Of Gasoil	Bangladesh	22-10-17	Sale And Purchase For Supply Of Gasoil
137.	Memorandum Of Understanding Between India And Bangladesh For Setting Up Of Common Facility Centre For Small & Medium Enterprises At Ideb, Khulna, Bangladesh	Bangladesh	22-10-17	Setting Up Of Common Facility Centre For Small & Medium Enterprises At Ideb, Khulna, Bangladesh
138.	MoU on Supervisory Cooperation and Exchange of information between Reserve Bank of India and Royal Monetary Authority of Bhutan	Bhutan	13.04.17	Banking, Exchange of Information
139.	Amendment To The Bilateral Agreement Between India And Bhutan Related To Orbit Frequency Coordination Of "Satellite For SAARC Region" Proposed At 48 E	Bhutan	18-08-17	Orbit Frequency Coordination Of "Satellite For SAARC Region" Proposed At 48 E
140.	Amendment To The Bilateral Agreement Between India And Maldives Related To Orbit Frequency Coordination Of "South Asia Satellite " Proposed At 48 E	Maldives	23-08-17	Orbit Frequency Coordination Of "South Asia Satellite " Proposed At 48 E
141.	Memorandum Of Understanding On Maritime Security Cooperation Between The Government Of The Republic Of India And The Government Of The Republic Of The Union Of Myanmar	Myanmar	06-09-17	Security Cooperation
142.	Cultural Exchange Programme Between The Government Of The Republic Of India And The Government Of The Republic Of The Union Of Myanmar For The Year 2017-2020	Myanmar	06-09-17	Cultural Exchange Programme
143.	Memorandum Of Understanding Between The Government Of The Republic Of The Union Of Myanmar And The Government Of The Republic Of India On Enhancing The Cooperation Of The Upgradation Of The Women's Police Training Centre At Yamethin, Myanmar.	Myanmar	06-09-17	Enhancing The Cooperation Of The Upgradation Of The Women's Police Training Centre At Yamethin, Myanmar.
144.	Memorandum Of Understanding For Sharing White Shipping Information Between The Indian Navy And Myanmar Navy	Myanmar	06-09-17	Sharing White Shipping Information
145.	Technical Agreement Between The Government Of The Republic Of India And The Government Of The Republic Of The Union Of Myanmar For Providing Coastal Surveillance System	Myanmar	06-09-17	Technical Agreement For Providing Coastal Surveillance System
146.	Memorandum Of Understanding Between The Central Drugs Standard Control Organization (CDSCO), Ministry Of Health And Family Welfare Of The Republic Of India And Food And Drugs (FDA), Ministry Of Health And Sports Of Myanmar On Cooperation In Medical Products Regulation.	Myanmar	06-09-17	On Cooperation In Medical Products Regulation.
147.	Memorandum Of Understanding Between The Ministry Of Health And Family Welfare Of The Republic Of India And The Ministry Of Health And Sports Of The Republic Of The Union Of Myanmar On Cooperation In The Field Of	Myanmar	06-09-17	Cooperation In The Field Of Health And Medicine.

	Health And Medicine.			
148.	Memorandum Of Understanding In The Field Of Elections Between The Election Commission Of India And The Union Election Commission Of Myanmar.	Myanmar	06-09-17	Cooperation in the field of Elections
149.	Memorandum Of Understanding On Cooperation Between Myanmar Press Council And The Press Council Of India	Myanmar	06-09-17	Cooperation Between Myanmar Press Council And The Press Council Of India
150.	Memorandum Of Understanding In The Field Of Elections Between The Election Commission Of India And The Election Commission Of Nepal	Nepal	24-01-17	Cooperation in the field of Elections
151.	MoU Between India And Nepal On Modalities For Utilization Of India's Housing Grant Of US\$100 Million To Support Reconstruction Of 50,000 Houses	Nepal	24-08-17	Housing Grant Of US\$100 Million To Support Reconstruction Of 50,000 Houses
152.	MoU Between India And Nepal For Implementation Of The Grant Component Of India's Post-Earthquake Reconstruction Package In The Education Sector In Nepal	Nepal	24-08-17	Grant Component Of India's Post-Earthquake Reconstruction Package In The Education Sector In Nepal
153.	MoU Between India And Nepal For Implementation Of The Grant Component Of India's Post-Earthquake Reconstruction Package In The Cultural Heritage Sector In Nepal	Nepal	24-08-17	Grant Component Of India's Post-Earthquake Reconstruction Package In The Cultural Heritage Sector In Nepal
154.	MoU Between India And Nepal For Implementation Of The Grant Component Of India's Post-Earthquake Reconstruction Package In The Health Sector In Nepal	Nepal	24-08-17	Grant Component Of India's Post-Earthquake Reconstruction Package In The Health Sector In Nepal
155.	MoU Between India And Nepal On Drug Demand Reduction And Prevention Of Illicit Trafficking In Narcotic Drugs, Psychotropic Substances And Precursor Chemicals And Related Matters	Nepal	24-08-17	Drug Demand Reduction And Prevention Of Illicit Trafficking In Narcotic Drugs, Psychotropic Substances And Precursor Chemicals And Related Matters
156.	MoU Between India And Nepal For Implementation Arrangement On Cost Sharing, Schedules And Safeguard Issues For Construction Of Mechi Bridge Under ADB's Sasec Road Connectivity Programme (Tranche2) Funded By Govt Of India	Nepal	24-08-17	Construction Of Mechi Bridge Under ADB's Sasec Road Connectivity Programme (Tranche2) Funded By Govt Of India
157.	Agreement Between India And Nepal On Cooperation In The Field Of Standardization And Conformity Assessment	Nepal	24-08-17	Standardization And Conformity Assessment
158.	Amendment To The Bilateral Agreement Between India And Nepal Related To Orbit Frequency Coordination Of "Satellite For Saarc Region" Proposed At 48 E	Nepal	12-09-17	Satellite For Saarc Region" Proposed At 48 E
159.	MoU between the Institute of Chartered Accountants of India and the Institute of Chartered Accountants of Nepal	Nepal	24-08-17	Chartered Accountancy
160.	MoU Between India And Sri Lanka For Cooperation In Economic Projects	Sri Lanka	26-04-17	Cooperation In Economic Projects
161.	MOU between Kelaniya University and ICCR for Long Term Hindi Chair	Sri Lanka	Jan-2017	Hindi Chair
162.	LOC Agreement of USD 318 million for procurement of railway rolling stock and upgradation of rail tracks was signed between EXIM Bank of India and Government of Sri Lanka	Sri Lanka	June-2017	Upgradation of Railways

Year: 2018				
163.	MoU Between India And Bangladesh On The Establishment Of The ICCR Rabindra Chair For Urdu Language	Bangladesh	09-04-18	Establishment of the ICCR Rabindra chair for Urdu language
164.	MoU Between India And Bangladesh For Construction Of The India-Bangladesh Friendship Pipeline Between Siliguri(In India) And Parbatipur(In Bangladesh)	Bangladesh	09-04-18	Construction of the India-Bangladesh friendship pipeline
165.	MoU between India and China upon Provision of Hydrological Information of the Yaluzangbu/Brahmaputra River in Flood Season by China to India	China	9-6-18	Provision of Hydrological Information
166.	Protocol on Phytosanitary Requirements for Exporting Rice from India to China.	China	9-6-18	Exporting Rice from India to China
167.	Youth Exchange Programme between India and Maldives	Maldives	March 2018	13 member Maldivian youth delegation visited India
168.	MOU between Foreign Service Institute, Ministry of External Affairs, India and Strategic Studies and Training Department. Ministry of Foreign Affairs, Myanmar.	Myanmar	10-5-18	Cooperation in diplomatic matters
169.	Agreement between the Government of the Republic of the Union of Myanmar and the Government of the Republic of India on Land Border Crossing	Myanmar	10-5-18	Land Border Crossing
170.	MOU between the Government of India and the Government Myanmar for the conservation of Earthquake damaged Pagodas at Bagan.	Myanmar	10-5-18	Heritage Conservation
171.	MOU between the Government of Myanmar and the Government of India on “Setting up of Indo-Myanmar Industrial Training Center at Monywa, Myanmar”	Myanmar	10-5-18	Industrial Training Center
172.	MOU between the Government of Myanmar and the Government of India on “Setting up of Indo-Myanmar Industrial Training Center at Thaton, Myanmar”.	Myanmar	10-5-18	Industrial Training Center
173.	MOU between the Embassy of India, Yangon and Ministry of Plannign and Finance of Republic of the Union of Myanmar for the supply of 10 vehicles for the purpose of ceasefire monitoring work.	Myanmar	10-5-18	Supply of 10 vehicles for the purpose of ceasefire monitoring work
174.	MoU on cooperation in Electronics & IT	Sri Lanka	Jan-2018	Electronics & IT
175.	LoC Agreement for USD 45.27 million for rehabilitation of Kankesanthurai Harbour in Northern part of Sri Lanka	Sri Lanka	10-01-218	Harbour rehabilitation
176.	MoU Between India And Sri Lanka For The Establishment Of A Collaborative Relationship To Combat Transnational Illegal Activities At Sea And Develop Regional Co-Operation	Sri Lanka	09-05-18	Combating transnational illegal activities at sea And Developing Regional Co-Operation

List is not exhaustive and is as per information available as on 19-07-2018.
